

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 14/RP/2023**

Subject : Petition for review of the order dated 22.2.2023 in Petition No. 292/GT/2020 (Truing up of annual fixed charges in respect of the Simhadri Super Thermal power Station Stage-I (1000 MW) for the period 2014-19).

Petitioner : NTPC Limited

Respondents : AP Eastern Power Distribution Company Limited and 3 others

Date of Hearing : **8.11.2023**

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri Parimal Piyush, NTPC  
Shri U. S. Mohanty, NTPC  
Shri Shahrab Zaheer, NTPC

**Record of Proceedings**

During the hearing, the representative of the Review Petitioner made detailed oral submissions with respect to computation of the Weighted average price of coal for the purpose of interest on working capital, and prayed that the prayer of the Review Petitioner may be allowed.

2. None appeared for the Respondents, despite notice.
3. The Commission, after hearing the representative of the Review Petitioner, reserved its order in the matter.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)

